

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th March, 2024, 10:30 A.M.

CP No. 104/CTB/2020, IA (Companies Act) No. 19/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Ajay Kumar Nayak, ITO- Vs-ROC, Odisha & SRM Furniture Info Exports Ltd.
Under Section	252(3)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Avinash Kedia, Adv. (Income Tax)

For Respondent (s)

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ORDER

IA (Companies Act) No. 19/CB/2022:

Ld. Counsel, Mr. Avinash Kedia, appearing for the applicant i.e., Income Tax. This IA is pending for amendment of the order dated 16.03.2021. At the request of the counsel to file an application for amendment of the petition, two weeks' time is granted. List the matter by 24.04.2024.

K

Kaushalendra Kumar Singh
Member (Technical)

P

P. Mohan Raj
Member (Judicial)